

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1889(KB)2019
IA(I.B.C)/1241(KB)2022,
IA(I.B.C)/1214(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	PLY COM PRIVATE LIMITED VS NIPPON ALLOY LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

For Liquidator in IA 1241/KB/2022 & IA 1214/KB/2020

Mr. Subodh Kr. Agarwal, Adv.

For Respondents 1, 2 & 3

Ms. Manju Bhuteria, Adv.

Mr. Aditya Kataria, Adv.

ORDER

1. Learned Counsel for the Liquidator present. Ld. Counsel for R1, R2, R3 present.

IA(I.B.C)/1241(KB)2022

2. This IA has been filed by liquidator for placing on record at page 5. This IA is supported by an affidavit of liquidator at page 21. Progress report is taken on record. This IA is accordingly allowed and disposed of.
3. Post this matter for further progress report on 30.12.2022.

IA(I.B.C)/1214(KB)2020

4. Post this IA arguments on 08.12.2022.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**